प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

July 25, 2008

Certificate of Registration of Mukut Finlease Ltd. Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

The Reserve Bank of India has on June 13, 2008 cancelled the certificate of registration granted to Mukut Finlease Limited, having its registered office at Mukut Complex, Rekabganj, Faizabad (U.P.) for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, Mukut Finlease Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Manager

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